

19.8.2013

Due to reference on account  
of bad health of Sh. Valmiki Srivastava,  
Adv., case is adjourned to 22.8.13.

Bee



O.A. No.122/0998

22.8.2013

Hon'ble Mr. D.C. Lakha, Member(A)  
Hon'ble Mr. Navneet Kumar, Member (J)

Applicant's counsel is on adjournment list.  
List on 30.9.2013.

W  
Member (J)  
Girish/-

Member (A)

30.9.2013

No sitting of D.B.  
List on 19.11.2013.

Bee

O.A. No.122 of 2009

19.11.2013 ✓

For Applicant: Sri Amit Verma for Sri D.N. Dubey.

For Respondents: S/Sri G.K. Singh, S.P. Singh for U.N. Mishra and Pankaj Awasthi

Learned counsel for the applicant submitted at the bar that the relief(s) claimed through the instant O.A. have been granted by the respondents themselves and as such the present O.A. has been rendered as infructuous. Accordingly the O.A. is dismissed as infructuous.

order  
injunctive &  
order directed

19.11.13  
Injunction  
28.11.13

J. Ch  
(Ms. Jayati Chandra)  
Member (A)  
Girish/-

Navneet Kumar  
(Navneet Kumar)  
Member (J)